

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

21. C.P.(IB)/2301(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: H P S AIR SYSTEMS PRIVATE LIMITED
Vs.
JARNAIRE AIRCON PRIVATE LIMITED

SECTION: 9 of IBC 2016

ORDER

Dr. S. K. Jain, Ld. Authorised Representative for the Petitioner is present through Virtual hearing and has made a statement at bar that he does not want to proceed with the case any further and intends to withdraw the same. In view of the statements made by the Petitioner, the Company Petition 2301 of 2019 is **disposed of** as withdrawn.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/